GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO.1679

ANSWERED ON 04.08.2025

PROGRESS OF NAMAMI GANGE PROGRAMME IN WEST BENGAL

1679 #. SHRI BABURAM NISHAD

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the objectives of the review meeting held between the State Government of West Bengal and the Central Government of to assess the progress under the Namami Gange Programme;
- (b) the key project indicators and goals assessed during this meeting;
- (c) the specific problems that were identified as impediment to implementation in the State of West Bengal;
- (d) the follow-up actions which were agreed upon to address them;
- (e) whether the Central Government is planning to have similar collaborative review meetings with other ganga basin States also; and
- (f) if so, the names of the States and the timeline thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (d) The primary objective of the review meetings is to comprehensively assess the progress of pollution abatement works undertaken for the river Ganga and its tributaries under the Namami Gange Programme. These meetings serve as a platform to identify and resolve critical bottlenecks, implementation delays, and inter-departmental coordination issues that may hinder the timely execution of ongoing projects.

In the State of West Bengal, the progress of certain projects has been impacted due to challenges related to land acquisition and right of way (RoW) for laying interceptor sewers. The review meeting with officials of the State Government of West Bengal was to review the progress of major ongoing infrastructure projects. The meeting focused on five key projects related to interception & Diversion (I&D) and Sewage Treatment Plants (STPs) in the towns of Maheshtala, Chakdaha, Berhampore & Jangipur, Garden Reach (Kolkata), and North Barrackpore. Detailed discussions were held on project timelines, implementation challenges, and coordination between agencies. The importance of timely completion was emphasized and clear directions were given to expedite work to concerned agencies, to

ensure that all projects adhere to their scheduled deadlines. The follow-up to these directions is taken in subsequent Central Monitoring Committee (CMC) & the Empowered Task Force (ETF) meetings.

(e) & (f) Yes. The Central Government, through the National Mission for Clean Ganga (NMCG), has been regularly conducting comprehensive review meetings with all Ganga basin States, namely Uttarakhand, Uttar Pradesh, Bihar, Jharkhand, Himachal Pradesh, Madhya Pradesh, Rajasthan, Haryana, and Delhi, through established institutional mechanisms under NMCG. These include the Project Review Meetings, the Central Monitoring Committee (CMC) and the Empowered Task Force (ETF).

The objective of these meetings is to evaluate project progress, identify potential bottlenecks, and facilitate the timely resolution of issues in coordination with State Governments and implementing agencies. Till date, a total of 20 meetings have been conducted with the 11 Ganga basin states under the CMC, and 15 meetings under the ETF mechanism.
